

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS: DELHI**

E-TENDER NOTICE

Tender ID 2016_DDC_103044

e-Tender invited from eligible firms of reputed with past experience in the same field and sound financial capability for the execution of **Annual Maintenance Contract (AMC) for 2989±100 nos. of LAN Nodes and 246 nos. of LAN Switches installed at all District Court complexes in Delhi.**

The tender/s complete in all respect should be submitted online on or before the dates as mentioned below:

Name of work:

Annual Maintenance Contract (AMC) for 2989±100 nos. of LAN Nodes and 246 nos. of LAN Switches installed at all District Court complexes in Delhi

EMD

Rs. 30, 000/- (Rs. Thirty thousand only)

Date of online Submission of Tender	:	08/04/2016 at 11:00 AM
Last date for submission of EMD (at Tis Hazari Courts):	:	03/05/2016 at 04:00 PM
Opening of Technical Bid (at Tis Hazari Courts)	:	03/05/2016 at 04:05 PM

The Tender should be submitted **ONLY ONLINE** at **<https://govtprocurement.delhi.govt.in>** through Delhi Govt. e- Procurement System after going through the terms and conditions available over there.

(MANOJ JAIN)
Additional Session Judge/Chairman
Centralized Computer Committee
Tis Hazari Courts, Delhi